

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)  
A STATUTORY BODY UNDER MINISTRY OF HEALTH AND FAMILY WELFARE  
FDA BHWAN, KOTLA ROAD, NEW DELHI – 110 002

Bid Ref No. 11-02/GA/2017-FSSAI

27 July 2018

INVITATION OF BIDS FOR APPOINTMENT OF SECURITY  
SERVICE PROVIDING AGENCY – HIRING OF SECURITY GUARDS

CORRIGENDUM TO RFP PUBLISHED ON 11<sup>th</sup> JULY 2018

<b>FOR PARA 5(e) AT PAGE 5</b>	<b>READ AS</b>
<p>(e) The Tenderer should have sufficient employees (min 200 or more) on its rolls specifically trained for Security work. At-least 25% employees (i.e.50) should be police verified with valid certificate/proof. Further, at least 10% (i.e. 10) employees should be ex-servicemen. Full list of the employees, viz., name, age, employee code (if any), experience in the field of Security, PF, ESI deduction and details etc should be attached with the Technical Bid along with police verification proof. Bidder should also submit details of the health and safety measures which the tenderer has taken for its workers. The Tenderer should submit proof of ESI and EPF deduction &amp; deposit to relevant authorities during last three financial years.</p>	<p>(e) The Tenderer should have sufficient employees (min 200 or more) on its rolls specifically trained for Security work. At-least 25% employees (i.e.50) should be police verified with valid certificate/proof. Further, at least <b>10% (i.e. 20)</b> employees should be ex-servicemen. Full list of the employees, viz., name, age, employee code (if any), experience in the field of Security, PF, ESI deduction and details etc should be attached with the Technical Bid along with police verification proof. Bidder should also submit details of the health and safety measures which the tenderer has taken for its workers. The Tenderer should submit proof of ESI and EPF deduction &amp; deposit to relevant authorities during last three financial years.</p>

  
**(Ravinder Kumar)**  
**Asstt Dir (GA), FSSAI**